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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.08.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 14.08.2025 will not be taken up. The next date of Hearing in the matters is **26.08.2025**.

S. No.	Case No.	Name of the parties	Last Date	Next Date of
			of Hearing	Hearing
1.	Comp. App. (AT)	JM Financial Asset Reconstruction	Raunak Dhillon	Sanjeev Kumar
	(Ins) No. 912 of	Company Ltd.		Sharma
	2024 & I.A. No.	Vs.		Diksha Gupta- R1
	7851, 6868 of 2024	ASK Trusteeship Services Pvt. Ltd.		Gaurav Katiyar- IRP
	& 1329, 2641 of	& Ors.		in-person
	2025			Divyansh Rai
	Part Heard			Sandeep Chilano
				Abdullah Tanveer
				Vaijayant Paliwal
		With		Siddhant Kant- RP
2.	Comp. App. (AT)	Santosh Kumar	Kartik Nayar	Sanjeev Kumar
	(Ins) No. 926 of	Vs.		Sharma
	2024 & I.A. No.	ASK Trusteeship Services Pvt. Ltd.		Arunav Guha
	2637 of 2025	& Anr.		Diksha Gupta- R1
				Gaurav Katiyar- IRP
	Part Heard			Krish Kalra
	1 art mearu			Abdullah Tanveer
				Vaijayant Paliwal
				Siddhant Kant- RP

By order of Hon'ble Chairperson -Sd/-Registrar